

(b) the objectives/agreements of each accord with the concerned parties;

(c) whether Government are contemplating a new strategy to deal with the situation; and

(d) whether Government have taken any action on the purported statement of one of the strongest Naga underground leader on the ongoing peace process?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA): (a) and (b) To restore peace and harmony, the accords were signed with the representatives of the Nagas (November 1975/January 1996), Mizo National Front (June 1986) and Tripura National Volunteers (August 1988).

(c) and (d) The Government of India categorically rejects violence as a means of achieving any objective. It believes in solution of problems through talks and negotiations. It is prepared for talks with any group which is willing to work within the framework of the Constitution of India and abjure violence.

Widening of National Highway No 27 into Four Lanes

3109. **SHRI SANJAY DALMIA:**
SHRI ISH DUTT YADAV:

Will the Minister of **SURFACE TRANSPORT** be pleased to state:

(a) whether there is any proposal under Government's consideration to the widen National Highway No. 27 into four lanes;

(b) if so, the details thereof including the financial allocation made therein;

(c) the time by which the work is likely to start; and

(d) the time schedule fixed for completion of this project?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): (a) No, Sir.

(b) to (d) Do not arise.

Cancer from Mobile Phone

3110. **SHRIMATI RENUKA CHOWDHURY:**
SHRI KRISHNA KUMAR BIRLA:

Will the Minister of **COMMUNICATIONS** be pleased to state:

(a) whether cellular phones cause brain damage and cancer;

(b) whether mobile phone operators suffer from constant headaches and watering of eyes for months and the use of mobile phones has been stopped in advanced countries;

(c) whether Government propose to assess the health and environmental effects of exposure to electric and magnetic fields of mobile phones; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) and (b) No confirmed incidence has been reported in this regard.

(c) There is no such proposal.

(d) Does not arise in view of (a) and (b) above.

Shortage in MES stores at Jabalpur

3111. **SHRIMATI MALTI SHARMA:**
SHRI RAJ NATH SINGH:

Will the Minister of **DEFENCE** be pleased to state:

(a) whether it is a fact that some shortage was found in the MES Stores, Jabalpur some three years back;

(b) whether it is also a fact that only one Store Keeper was made the scape goat and was awarded punishment of compulsory retirement;

(c) if so, the reasons for sparing others and whether the representation given by the affected party has been decided by the authorities; and

(d) if so, the results thereof and if not, the reasons for such delay in deciding the case?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V. N. SOMU): (a) No, Sir. However, certain financial irregularities, fraud payment and maladministration of contract in the Office of Garrison Engineer (West), Jabalpur in respect of work orders supply orders pertaining to the years 1989-90 & 1990-91 were noticed.

(b) No, Sir. Five employees including one Store-Keeper were found responsible for the lapses/irregularities.

(c) and (d) None of the persons found responsible for the lapses/irregularities has been spared. The representation of the Store-Keeper has since been decided and the penalty imposed upon him has been set aside.

Allocations of Funds for maintenance of national Highways

3112. SHRI GOVINDRAO ADIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Maharashtra and other State Governemtn's have been repeatedly making representations pointing out inadequate allocations for original construction, maintenance and repairs of National Highways;

(b) whether according to State Governemtns, the work of maintenance and widening of National Highways has suffered on this account; and

(c) if so, the additional funds demanded by the State Governments this year and the Central Governments response thereto?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): (a) to (c) Various State Governments, including Maharashtra, have been demanding, from time to time, additional allocation. However, it has not been possible to meet their demands fully due to the continued resource crunch both for development and maintenance of National Highways. Nevertheless, efforts are made to keep the national Highways in traffic worthy conditions within the available resources. An amount of Rs. 1920.00 lakhs for development of National Highways and Rs. 2457.00 lakhs for maintenance (excluding flood damage repair and special repair) have been earmarked for the State of maharashtra during the year 1996-97.

देश में जल भराव की समस्या

3113. श्री कनकसिंह मोहनसिंह मंगरोला: क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में राज्यवार कुल कितना-कितना क्षेत्र जल भराव की समस्या से ग्रस्त है;

(ख) इस भूमि के सुधार के लिए क्या उपाय किए गए हैं;

(ग) क्या सरकार ने कुछ राज्यों में शत-प्रतिशत सहायता के साथ कुछ परियोजनाएं शुरू की हैं;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ङ) उन राज्यों के नाम क्या-क्या हैं जिनमें ये परियोजनाएं शुरू की गई हैं; और

(च) उपरोक्त परियोजनाओं के क्रियान्वयन के लिए राज्यवार कितनी सहायता प्रदान की गई है?

जल संसाधन मंत्री (श्री जनेश्वर मिश्र): (क) कृषि मंत्रालय द्वारा 1984-85 में लगाये गये अनुमान के अनुसार सिंचित और गैर सिंचित दोनों क्षेत्रों में जल जमाव वाले क्षेत्र का विस्तार 8.53 मिलियन हेक्टेयर है। राज्यवार सूचना विवरण में दी गई है (नीचे देखिये)

(ख) जल जमाव की समस्या का सामना करने के लिए योजनाएं राज्य सरकारों द्वारा उनकी अपनी योजना निधियों से शुरू की जाती हैं। देश में जल जमाव के क्षेत्रों में सुधार लाने के लिए केन्द्र सरकार के पास ऐसी कोई योजना नहीं है।

(ग) से (च) प्रश्न नहीं उठते।

विवरण

राज्यवार जल जमाव के क्षेत्र विस्तार को दर्शाते हुए विवरण

(लाख हेक्टेयर में)

क्र.सं.	राज्य	सम्पूर्ण राज्य के लिए जल जमाव क्षेत्र (कृषि मंत्रालय द्वारा लगाए गए प्राक्कलन के अनुसार)
1	2	3
1.	आन्ध्र प्रदेश	3.39
2.	असम	4.50
3.	बिहार	7.07
4.	गुजरात	4.84
5.	हरियाणा	6.20